

brains that is hampering the Education Ministry but lack of funds ? In the circumstances, does the Minister think that it is advisable to import experts, when they are available in the country ?

SHRI T. T. KRISHNAMACHARI: It is a matter of opinion.

**LOANS GRANTED TO STATE GOVERNMENTS**

\*&4. SHRI S. DWIVEDY : Will the Minister for FINANCE be pleased to state :

(a) whether they have any machinery to check up or control the money advanced to the State Governments in the shape of loans or grants in order to see that that money is utilised for the purpose for which it is meant ; and

(b) what is the amount of the grants made to the Government of Orissa for capital construction uptil now ?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH) : (a) Yes, although it is capable of improvement, the assistance, whether in the form of loans or grants, is given for specific approved schemes and the Audit Officers concerned exercise the usual audit check that the assistance is utilised only for the purpose for which it is meant. Besides, such assistance is limited to the actual expenditure incurred by the State Governments and any excess payments are subject to marginal adjustments in the following years.

(b) The total amount of grants given to the Government of Orissa upto 1951-52 for the construction of the capital amounted to Rs. 1,24,16,700. Besides this, a budget provision of Rs. 47 lakhs has been made during the current year being the last instalment for this project.

SHRI S. DWIVEDY : May I know whether the Government of India promised any definite amount to the Orissa Government when the capital construction scheme was drawn up ?

SHRI C. D. DESHMUKH : That is a long history. What has been given

I far exceeds the promises originally made. I am prepared to read out the figures. But it is a longish reply.

SHRI B. C. GHOSE : Apart from the audit check, have Government any machinery to check expenditure in relation to the progress of work done ?

SHRI C. D. DESHMUKH : Yes, Sir ; periodical progress reports are asked for, now that the Planning Commission has been established.

SHRI B. C. GHOSE : Will the hon. Minister kindly tell us whether the reports are received only from the State Governments or whether the Government of India have any machinery or any officer in the States to oversee their work ?

SHRI C. D. DESHMUKH : Not so far, Sir. But there is a proposal before the Planning Commission to appoint some liaison officers for the specific purpose of watching the implementation of the Plan.

SHRI B. C. GHOSE : May I know whether the Government of India feel that there should be some officers of the Government of India to oversee State development projects apart from any reference to the Planning Commission ?

SHRI C. D. DESHMUKH : No, Sir. That would be duplication of machinery. The Planning Commission has been charged with the duty of supervising the implementation of the plans and it would serve our purpose entirely if the officers appointed by them went round and reported to the Planning Commission and the Planning Commission in its turn drew the attention of the Government of India to any shortcomings that might have been found.

SHRI B. C. GHOSE : May I know whether the Planning Commission is a part of the Government of India ?

SHRI C. D. DESHMUKH : That is a matter of opinion whether it is a part of the Government of India. It is not a part of the Government of India. It is an Advisory Body.

SHRI B. C. GHOSE : Have we not got a Planning Minister in the Government of India ?

SHRI C. D. DESHMUKH : Yes. But he has no separate establishment.

SHRI B. RATH : Is it a fact that the Government of India had made the Government of Orissa to understand before the capital construction was taken up that they would give about 3 to 4 crores for the capital construction work ?

SHRI C. D. DESHMUKH : That brings me back to the previous question. On the constitution of the Orissa Province in 1935-36 a lump sum of 27 J lakhs was made to the Government of Orissa towards the building fund for works connected with the constitution of the new province.

SHRI B. RATH : It is after 1948 that I want.

SHRI C. D. DESHMUKH : As I said, the work has started before 1948. If one is concerned with the promises made in regard to capital construction, the history goes back to before 1948. May I just give the gist of the matter ? Fund for Orissa was placed at Rs. 24 lakhs and odd. Then interest Rs. 15 lakhs. Then grants from 1947-48 to 1951-52 Rs. 84,90,000 that is, nearly Rs. 85 lakhs. The total comes to Rs. 1,24 lakhs. Then we have made a provision of Rs. 47 lakhs this year. Now this is out of the total estimated expenditure up to the end of 1952-53 of Rs. 3,77 lakhs.

BEGAM AIZAZ RASUL : Money has been granted by the Central Government to the State Governments every year for a number of years. May I know from which year the Planning Commission will be responsible for getting accounts of these loans or grants ?

SHRI C. D. DESHMUKH : The Planning Commission would not get the money back. I hope the Finance Minister will get it back. And there are various terms of the loans and grants. The grants of course are not returnable. But for the loans a single answer that will fit in will be that all loans cannot

be paid back. It all depends on the purpose for which the loan is taken.

ESTIMATED REVENUE RECEIPTS FOR 1952-53

\*85. SHRI P. C. BHANJ DEO : Will the Minister for FINANCE be pleased to state :

(a) whether the estimated revenue receipts of Rs. 405 crores for 1952-53 include Rs. 9 crores to be recovered from the Government of Pakistan on account of the pre-partition debt ; and

(b) what are the reasons for which this recovery of Rs. 9 crores is not being taken towards reduction of the whole pre-partition debts, taken over by India ?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH) : (a) Yes, Sir.

(b) As the first instalment of repayment of Pakistan's debt to India would mostly consist of interest on debt, the entire amount has, for the present, been taken in the revenue estimates.

SHRI P. C. BHANJ DEO : Is it true that there are counter-claims of Pakistan in India in this respect ?

SHRI C. D. DESHMUKH : Not in this respect. There are counter-claims in regard to part of the liabilities of the Bank—the Central Bank.

#### INDIA OFFICE LIBRARY

\*86. SHRI P. C. BHANJ DEO : Will the Minister for EDUCATION- be pleased to state :

(a) whether steps have been taken by Government to bring to this country the India Office Library containing invaluable manuscripts, volumes, reports, despatches and scrolls of historical, cultural and political worth ;

(b) what facilities are being granted or have been caused to be granted by Government to research students and others to have free access to secret documents of historical and political significance within the archives of the India Office Library ; and